

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/IB/2409/2023

PETITION NUMBER : CP/IB/35/2022

NAME OF THE APPLICANT : Annie Traders Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rules 11,13 & 14 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Rohan Rajasekaran for the Petitioner.

In this case the Petitioner has filed additional documents on 31.05.2024 enclosing demand notice issued on 15.11.2019 and 05.05.2021 as well as the reply dated 20.05.2021.

In this case none appeared for the Respondents. **The Applicant is directed to** serve on the Respondents by substituted service and file AOS.

Post the matter for hearing on **09.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk